

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 3

CP(CAA)/50(CH)2022
(2nd Motion)

IN THE MATTER OF:

Beverly Bakers Limited

...Petitioner Company

Under Section: 230-232, CA 2013

Since the Hon'ble Member (Technical) is on leave today, hence
the matter is adjourned to 31.05.2024.

-sd-
Court Officer

26.04.2024
Pooja